

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT) (Ins.) No. 976 of 2019

IN THE MATTER OF:

Srei Equipment Finance Ltd.

...Appellant.

Versus

Cosyn Ltd. & Ors.

...Respondents.

Present:

**For Appellant: Mr. Abhijeet Sinha and Akanksha Kaushik,
Advocates.**

**For Respondent: Mr. Eswara R Nanduri and
Ms. Prity Kumari, Advocates for R-3.
Mr. N. Prabhakar, RP-R-4.
Mr. Prabhakar Nandiraju, Advocate.**

ORDER
(Virtual Mode)

01.02.2021 Heard Learned Counsel for both-sides with regard to the Affidavit filed in view of the orders dated 04th January and 19th January, 2021.

Arguments in Appeal completed.

The matter is **Reserved for Judgment.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)